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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/112/2016

**NAME OF THE PETITIONER(S)** : K. M. Veluthas & another

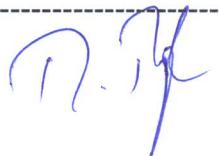
**NAME OF THE RESPONDENT(S)** : M/s Lawrence Wood Industries Limited & another

**UNDER SECTION** : 397/398, 247 & 402

| <b>S.No.</b> | <b>NAME (IN CAPITAL)</b> | <b>DESIGNATION</b> | <b>SIGNATURE</b> |
|--------------|--------------------------|--------------------|------------------|
|--------------|--------------------------|--------------------|------------------|

**REPRESENTATION BY WHOM**

1. R. RAJESH Counsel for Petitioners  
98843 13220



**ORDER**

Shri R Rajesh, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that he intends to file some additional documents in support of the petition. He is directed to file the same in the Registry and serve copy of the same on R2. He is further directed to serve a private notice to R1 for taking appropriate steps and file proof of sending and effecting notice by way of an affidavit by the next date of hearing. Put up on **23.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)